

employers in the country are Railways, Defence and Home Ministry, alone account for 7 lakh vacancies. During the current year, only 1.5 lakh appointments have been made by the Central Government. Hon. Finance Minister Madam has said that rural unemployment is declining that may be true but what about the urban unemployment which reached almost 9 per cent in November, 2022. ...(*Time Bell rings*)...

In conclusion, I would like to say that, there is no doubt that Indian economy is resilient. We have survived global recessions and a worldwide pandemic. With this, we support the Supplementary Demands for Grants. Thank you very much, Sir.

MR. DEPUTY CHAIRMAN: Now, Message from Lok Sabha; Secretary-General.

MESSAGE FROM LOK SABHA

The Maritime Anti-Piracy Bill, 2022

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha.

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Maritime Anti-Piracy Bill, 2022, as passed by Lok Sabha at its sitting held on the 19th December, 2022."

Sir, I lay a copy of the Bill on the Table.

GOVERNMENT BILLS- *Contd.*

The Appropriation (No.5) Bill, 2022

&

The Appropriation (No.4) Bill, 2022

श्री उपसभापति : माननीय अनिल प्रसाद हेगडे जी।

श्री अनिल प्रसाद हेगडे (बिहार) : आदरणीय उपसभापति महोदय, मैं सबसे पहले आपको इस बात के लिए धन्यवाद देता हूँ कि आपने मुझे बोलने के लिए समय दिया। I rise to speak on the Appropriation Bill, Demands for Grants and the Supplementary Demands.

सर, बिहार के माननीय मुख्य मंत्री जी ने स्पेशल कैटेगरी स्टेटस, यानी विशेष दर्जा दिए जाने के बारे में माँग की है तथा उन्होंने जातीय जनगणना के संबंध में भी माँग की है। सर, आप जानते हैं कि बिहार में फ्लड हैवक होता है। उन्होंने उसके लिए भी फंड्स की माँग की है। मैं समझता हूँ कि फंड्स के अभाव के कारण इसके लिए फंड नहीं दिया जा रहा है और इस कारण हमारी माँगों को पूरा नहीं किया जा रहा है। जैसा कि अभी चिदम्बरम साहब ने बताया कि मान लीजिए फंड्स नहीं हैं, no money; तो money borrow करो।

मैं सरकार से माँग करता हूँ कि हम लोगों की डिमांड्स को पूरा करना चाहिए। हम यहां एप्रोप्रिएशन बिल पर बात कर रहे हैं। राम लीला मैदान में आप लोगों के संगठन, भारतीय किसान संगठन के लोग रैली कर रहे हैं, मिनिमम सपोर्ट प्राइस की माँग कर रहे हैं और ऑर्गेनिक फार्मिंग के संबंध में माँग कर रहे हैं।

महोदय, मुझे खुशी है कि आदरणीय प्रधान मंत्री जी ने सिक्किम को ऑर्गेनिक फार्मिंग के संबंध में एक मॉडल स्टेट बताया है। हम पूरे देश में ऑर्गेनिक फार्मिंग करना चाहते हैं। अभी सुशील कुमार मोदी जी ने अपने भाषण में कहा कि सरकार ने फर्टिलाइजर के लिए 2 लाख करोड़ रुपये की सब्सिडी दी है। मैं समझता हूँ कि ऑर्गेनिक फार्मिंग और ऑर्गेनिक फर्टिलाइजर के लिए ही ये सब चीज़ें दी होंगी।

महोदय, अभी वि. विजयसाई रेड्डी जी ने बताया कि हम लोगों को फर्टिलाइजर में आत्मनिर्भर होना चाहिए। मेरी जानकारी के अनुसार इसके बजाय हम बाहर से डेडली पेस्टिसाइड्स फर्टिलाइजर्स आदि इम्पोर्ट करने जा रहे हैं। हमारे देश के किसान सरकार का बहुत पैसा खर्च करके भारी मात्रा में ग्लाइफोसेट का छिड़काव कर रहे हैं, इससे लोगों के स्वास्थ्य पर असर पड़ रहा है। उसी तरह से ग्रामीण महिलाओं की बेरोज़गारी बढ़ाने वाली हर्बिसाइड, वीड किलर, ग्लूफोसिनेट का भारी मात्रा में छिड़काव करने के लिए अमेरिका से टेक्नोलॉजी लायी जा रही है, जिससे लोगों के स्वास्थ्य पर बहुत बुरा असर पड़ रहा है। सरकार का पैसा इन चीज़ों के ऊपर खर्च नहीं किया जाना चाहिए। साथ ही प्रधान मंत्री जी की जो प्राथमिकता है, यह उसके विरोध में है।

अंत में मैं एक उदाहरण देकर कहना चाहता हूँ कि जो नेशनल बायोडायवर्सिटी अथॉरिटी है, PPV&FR (Protection of Plant Varieties and Farmers' Rights Authority) और जो GEAC (Genetic Engineering Appraisal Committee) है, जो रेगुलेटर है, इन पर सरकार ने बहुत पैसा खर्च किया है, लेकिन ये संस्थाएं क्रॉस पर्पजेंस में काम कर रही हैं। मैं आपको एक उदाहरण देता हूँ। जैसे कि धारवाड़ विश्वविद्यालय के वाइस चांसलर और अमेरिका की मॉनसैंटो कम्पनी और उसकी सब्सिडियरी कम्पनी Mahyco ने यहां पर जो बायो-पायरेसी का काम किया है और जो जैव चोरी का काम किया है, जिस पर एन्वायर्नमेंट सपोर्ट ग्रुप नाम के संगठन ने नेशनल बायोडायवर्सिटी अथॉरिटी पर एक मुकदमा चलाया है, उसमें बायोलॉजिकल डायवर्सिटी एक्ट के सेक्शन 40 की कॉन्स्ट्रिक्शनल वैलिडिटी को चैलेंज किया है, जिस पर नेशनल बायोडायवर्सिटी अथॉरिटी सुप्रीम कोर्ट में स्टे लायी है, जिसकी वजह से 9 साल से यह चीज़ पेंडिंग रही है। बायोलॉजिकल डायवर्सिटी एक्ट के सेक्शन 40 में हमारे प्लांट्स की जो प्रजातियां हैं, कई सारी वैराइटीज़ हैं, इनके प्रोटेक्शन को खत्म करने की जो पावर है, उसके कारण यह जो 9 साल से कोर्ट में पेंडिंग है, उसको यूज करके लगभग 400 वैराइटीज़ से यह प्रोटेक्शन हटाया गया है।

इसलिए मैं आपके माध्यम से सरकार से निवेदन करता हूँ कि नेशनल बायोडायवर्सिटी अथॉरिटी, PPV&FR (Protection of Plant Varieties and Farmers' Rights Authority) और GEAC (Genetic Engineering Appraisal Committee) अपना काम ठीक से करें, इतना कहकर मैं अपनी बात समाप्त करता हूँ।

5.00 P.M.

SHRI BIRENDRA PRASAD BAISHYA (Assam): Sir, I am standing here today to support the Appropriation Bill submitted by hon. Finance Minister. Today, the world economy is passing through a very critical time. Due to the Ukraine-Russia War and Covid-19, the world economy is affected very badly. It is known to everybody. Germany was one of the most developed countries of the world. But, today, the German economy is under recession. Equally, the U.K. economy is in very bad shape. Sir, everybody has spoken about China. During this period, the economic growth of China also declined like anything. In this critical time, due to the strong leadership of hon. Prime Minister, Indian economic growth is projected near about seven per cent by the International Monetary Fund. This is a very good job in this critical time. We must admit. We must compliment our Government. Sir, our Government, under the leadership of Narendra Modi ji, is a farmer-friendly Government, which is reflected today totally in the Appropriation Bill. In the Appropriation Bill, a major chunk of money is going to be spent for fertilizers. In addition, not only fertilisers, a major portion of money from this Appropriation Bill is going to be spent for the subsidy to fertilisers. It means this Government is totally farmer-friendly Government and the Government does not like to impose more burden on farmers. Only for that reason, the subsidy to farmers is increasing like anything. Sir, here many speakers spoke about China including former Finance Minister, Chidambaram ji who also expressed, questioning about relation between India and China and the capacity of India to fight with China. I am from the North-Eastern Region. You cannot compare with China because we know what is happening on the Indo-China Border. Sir, don't compare India with China of 1960, Sir, because this is not Congress Government. Now, the Government is not led by Pandit Jawaharlal Nehru, now the Government is led by Narendra Modi ji. Sir, recently, it is known to everybody, the matter was discussed many times in the House, that China tried to encroach Indian land in Arunachal Pradesh. But, I salute Indian soldiers. Indian soldiers fought very courageously with China and they defeated China and China failed to capture our land. We must compliment our Government. Sir, speaking something is very easy. When China's economy today is declining, at this

time, the Indian economy is rising. In this critical time, in the Covid period and the Russia-Ukraine War, due to the petroleum price increase in every part of the world, our economic growth is projected at seven per cent. It is good, Sir. I would like to give one small example. Today, China is crying. Yes, today, China is crying like anything because less than 30 per cent people in China alone are vaccinated. Due to the less numbers of vaccination, China has suffered and they are thinking about the death risks of the Chinese people, and every part of China is now imposing lockdown. And, there is revolt against the Chinese Government in every part of China. But, we should salute our Government. When China failed to vaccinate the people, at that time, India has vaccinated more than 220 crores people. Sir, almost all adult citizens in our country are now vaccinated. This is the greatest achievement of our Government.

Sir, more capital expenditure is in our country's interest. Our capital expenditure is increasing. When the capital expenditure increases, automatically, the money flow to the market is also going to be increased.

Sir, as new airports, new railway bridges and new connectivity are coming, the job creation has already started. It will help to curb the unemployment situation in our country. I would like to add here one more thing. Assam tea industry is a famous industry. My colleague, Shri Pabitra Margherita, a few days back, raised the issue in the House and said, 'In the year 2023, Assam tea industry will complete 200 years.' I would like to request the hon. Minister to encourage the tea industry; the Assam Government too should spend more money, because Assam tea industry is playing an important role by earning foreign exchange.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI BIRENDRA PRASAD BAISHYA: Lastly, I would like to say that the connectivity of ASEAN countries is the call of the hour. Then, automatically, the area's industries get a boost. With this, I support the Bills. Thank you, Sir.

श्री उपसभापति: माननीय सदस्यगण, यह सिर्फ आपकी सूचना के लिए है कि 11 सदस्यों ने कल बोलने के लिए अपने नाम दिए हैं और कृपया, ऐज़ पर रूल्स बहस शुरू होने के आधे घंटे पहले अपना नाम भेजें। आप लास्ट तक नाम भेजते हैं, तो चेयर को संचालन में बहुत मुश्किल होती है, यह मेरा आपसे अनुरोध है।

Now, Abdul Wahabji; he is not present. Now, Dr. Thambidurai.

DR. M. THAMBIDURAI (Tamil Nadu): Mr. Deputy Chairman, Sir, thank you very much for giving me an opportunity to speak on the supplementary Budget. The

Government has sought an additional expenditure of Rs.4,35,938.87 crore. The reason is, they are spending more on fertilizers and on others.

[THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA) *in the Chair.*]

I am happy that the Vice-Chairman is presiding over the House. Certain things, in what I am going to say, may make you uneasy; Sir, please bear with them. Thank you.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): I am the Vice-Chairman now!

DR. M. THAMBIDURAI: Sir, you know very well that we are discussing the Supplementary Budget which the Central Government has sought additionally. The Central Government under Shri Modi is spending more on fertilizer for farmers, because the economy depends on the development of agriculture, education, health and defence. These are the subjects which are more important. For that, agriculture should be protected. As soon as Modiji took over, he started giving more importance to the sector by giving more funds. This is felt necessary because of the Ukrainian war. That is why, they have to give more funds on this. On the health sector also, there is an increased demand because of the pandemic situation. Modiji took a lot of efforts to allocate more funds to save the lives of Indians and became a model to the world! That way this Government has functioned.

You know very well, in the all-party meetings, we are always saying that the price rise issue has to be discussed. This price rise has to be discussed now. When we discuss the Budget, price rise is also one of the important factors. When the price rise is there throughout India, it is not only the responsibility of the Central Government; the State Governments also will have to do their part. It is important because they are also a part of the game. For example, during Amma's rule in our State, as also in Mr. Edapadi's period, prices were controlled. Now, they have increased more. But, due to the present Government in Tamil Nadu, the prices there have increased. ...(*Interruption*)...

SHRI N.R. ELANGO (Tamil Nadu): Sir, what is this? This is not the subject now. ...(*Interruption*)...

DR. M. THAMBIDURAI: Regarding that... ...(*Interruptions*)...

SHRI N. R. ELANGO: Sir, this is not relevant to this Bill. ...(*Interruptions*)...

DR. M. THAMBIDURAI: Sir, for example, the tariff has increased for the electricity bill and also property tax has doubled. The price rise is there. ...(*Interruptions*)... Sir, please protect me.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please speak on the Appropriation Bill. ...(*Interruptions*)...

DR. M. THAMBIDURAI: It is a well known fact that electricity bill has increased in Tamil Nadu and the property tax has increased. It is a well known fact. ...(*Interruptions*)...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): All of you please sit down. ...(*Interruptions*)... Dr. Thambidurai, don't rake up controversy. ...(*Interruptions*)...

DR. M. THAMBIDURAI: Sir, welfare programmes are also important when we are discussing about tariff. For example, *Thallikku Thangam* Scheme. It is giving of gold for *mangalsutra*. That scheme was brought by our hon. Amma. That was also implemented by Shri Edappadi K. Palaniswami. Now you are withdrawing that. We don't know what happened to Amma Canteen. The poor people were getting food. That is the scheme which was evolved by hon. Amma and was implemented by Shri Edappadi K. Palaniswami. Where has it gone? That is why we are agitated by the rise in prices. Regarding investment, ...(*Interruptions*)... I am very sorry to say, Sir, you have to protect me. Our former Finance Minister said, 'Investment is not coming nowadays'. Investment is coming, but where? In alcohol industry it is coming. In Tamil Nadu, wherever you see, drinking habit is more. The present Government is running the same election manifesto. When are you going to close all the arrack shops? What is happening now? ...(*Interruptions*)... Wherever you see, that industry is flourishing. The State Government is allowing it and the poor are suffering because wherever wine shops and bars are there, the poor people are suffering a lot. Not only that, narcotics is more not only in Tamil Nadu, but the whole of India. Wherever narcotics are prevailing it has to be controlled because our youth is going to be affected. It is another way of saying, 'economy is affected.' Therefore, we are saying unemployment is there throughout India, and especially, in Tamil Nadu it is the same situation. Graduates are not able to get employment. They are suffering a lot.

SHRI N. R. ELANGO: Sir, this is irrelevant.

DR. M. THAMBIDURAI: Relevant or irrelevant, the Government can understand. ...*(Interruptions)*...

SHRI N. R. ELANGO: Sir, I have a point of order.

DR. M. THAMBIDURAI: Sir, I am coming to another point.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): He is on a point of order.

SHRI N. R. ELANGO: Sir, Rule 110 says, "Scope of debate: The discussion on a motion that the Bill be passed shall be confined to the submission of arguments either in support of the Bill or for the rejection of the Bill." But whatever the hon. Member is speaking is with respect to something connected with Tamil Nadu which is not relevant to the Bill. "In making his speech a member shall not refer to the details of the Bill further than is necessary for the purpose of his arguments which shall be of a general character." I request the hon. Chair to expunge whatever he spoke before...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please sit down.

DR. M. THAMBIDURAI: Sir, I am coming to that...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please don't rake up controversies.

DR. M. THAMBIDURAI: Sir, I am going to complete. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): You need not reply to him.

DR. M. THAMBIDURAI: This is the Council of States. We are not just for the Central Government; we have the right to speak for the State Government also.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): You address the Chair.

DR. M. THAMBIDURAI: We are with cooperative federalism. Our Dravidian movement is for cooperative federalism. Our Modiji is also supporting cooperative federalism.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): You address the Chair.

DR. M. THAMBIDURAI: Therefore, when federalism is there in State Governments we have to speak. Without that, how can I speak? Sir, I am coming to Tamil Nadu project. For example, Trichy to Coimbatore... *...(Interruptions)*... Sir, you are Mr. Tiruchi Siva. You are from Trichy. Therefore, if Mr. Tiruchi Siva has to go to Coimbatore, it means, you need good roads. Therefore, I have requested the National Highways Authority to have a road from Karur to Coimbatore, an eight-lane project. It is already an approved project and it has been extended to Tiruchirappalli also. That is also approved by the National Highways Authority.

I am requesting the Government for this. You are presiding over the House. You are Mr. Tiruchi Siva. I want that Mr. Tiruchi Siva go to Coimbatore easily. If that road comes, we can reach within two hours; no need to go by air. And, Sir, at the same time, textile industries in Tiruppur and Karur are suffering a lot. Sir, mosquito net industry is famous in Karur. But, mosquito nets are being illegally brought from Bangladesh to Karur. As a result, mosquito net industry in Karur is on the verge of closure. Sir, same is the case with Tiruppur. Export is affecting because of cotton and yarn.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please conclude.

DR. M. THAMBIDURAI: Therefore, I am requesting the Central Government to consider all my demands. I also request approval of Defence Corridor. Sir, we want more allocation for Tamil Nadu. Sir, you know that Hosur is a big industrial centre now.

Sir, hon. Railway Minister was sitting here just now. Jolarpettai to Bangalore has to be connected via Krishnagiri and Hosur. I am also requesting for this. Tamil Nadu has to be given more GST compensation. And, Sir, I request the Central Government to release GST arrears to Tamil Nadu.

With these words, I support the Bills. Thank you.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): The discussion will continue tomorrow. Now, we are taking up the Special Mentions. First, Shri Naresh Bansal.
